

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 275 of 2013 &
IA No. 49 of 2014

Dated : 5th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mangalore Electricity Supply Co. Ltd. ... Appellant(s)

Versus

M/s. AMR Power Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S.S. Naganand, Sr. Advocate
Mr. Shodhan Babu

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. B.S. Prasad for R.1

ORDER

We have heard Mr. Naganand, the learned Senior Counsel for the Appellant for some time.

Post the matter before the **Chennai Circuit Bench on 12.03.2014** for reporting about the signing of the wheeling agreement.

Post the matter for further submissions before the Delhi Bench on **03.04.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson